

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR ESHAKTI.COM PRIVATE LIMITED

WAS IN MANUFACTURING OF WOMENS GARMENTS AT GURGAON & NOIDA-SEZ

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN	ESHAKTI.COM PRIVATE LIMITED PAN: AAACE6772C CIN: U64202TN2000PTC044413
2.	Address of the registered office	Previously Was At: 3rd Floor, Capitale Building, No.554/555, Anna Salai, Teynampet, Chennai, Tamil Nadu, India- 600 018. Present Communication Address of the CD: Eshakti.com Private Limited, Workenstein Collaborative Spaces Private Limited, Office Number : CW-1 New No:431, Anna Salai, Teynampet, Chennai -600 018
3.	URL of website	https://corporate.eshakti.com/
4.	Details of place where majority of fixed assets are located	Gurgaon: No.433, Udyog Vihar, Phase III, Gurgaon, Haryana - 122 001 Noida : J13, SDF Block, NSEZ Noida Dadri Road, Phase II, Gautam Buddha Nagar, Uttar Pradesh - 201 305 (Even prior to the CIRP of the CD, these two leased business premises are not in the possession of the CD and the litigations are pending before the judicial forums.)
5.	Installed capacity of main products/ services	As per the documents available from the CD, the Installed capacity of pattern making of Garments up to 800 pieces /per day. Garment making is outsourced to dedicated external manufacturers only.
6.	Quantity and value of main products/ services sold in last financial year	In FY: 2023 – 2024: Quantity sold was 226776 numbers and Value Rs.81.94 Crores
7.	Number of employees/ workmen	Presently one employee. (Previously 312 employees & workmen and Since July 2024- CD is not a Going Concern)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://corporate.eshakti.com/CIRP Notification.html
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://corporate.eshakti.com/CIRP Notification.html
10.	Last date for receipt of expression of interest	27/04/2025
11.	Date of issue of provisional list of prospective resolution applicants	07/05/2025
12.	Last date for submission of objections to provisional list	12/05/2025
13.	Date of issue of final list of prospective resolution applicants	22/05/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27/05/2025
15.	Last date for submission of resolution plans	27/06/2025
16.	Process email id to submit Expression of Interest	eshakticirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Udyog Aadhaar Registration No: TN02B0077702

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Renuka Devi Rangaswamy
IBBI/IPA-001/IP-P-01863/2019 -2020/12871
Resolution Professional
For Eshakti.Com Private Limited
Arthi Illam, #9, Jothi Nagar, 3rd Street,
Uppili palayam Post, Coimbatore -641 015

Date : 10.04.2025
Place: Chennai